

Shri K. D. Malaviya: Very well, Sir.

Dr. Rama Rao: May I know if the Government have any definite information as to whether any student organisation other than the Delhi Students' Union has been consulted or taken into confidence?

Shri K. D. Malaviya: We are not aware of it.

Shri Raghavalah: May I know why students from Indonesia have not been invited in this connection?

Shri K. D. Malaviya: Indonesia is included in the list I have referred to.

Shri K. K. Basu: May I know whether the invitation was sent to the students of the different countries through the respective Governments or through the students' organisations there?

Shri K. D. Malaviya: Invitations were sent to the students' organisation of the country if there were one, but if there were none, then the national Ministries of Education were addressed.

Shri Raghavalah: May I know why invitations were not extended to countries like Korea and Indo-China?

Shri K. D. Malaviya: I do not know but it is not for us to send any invitation. It is the International Organisation that sends the invitation.

Shri Veeraswamy: May I know the names of the students' organisations in Madras State which will be represented at the ensuing Convention of the Students?

Shri K. D. Malaviya: How can we say about this?

Mr. Deputy-Speaker: Next question.

CHINESE REPUBLIC (ANNIVERSARY)

*1112. **Shri K. Subrahmanyam:** (a) Will the Minister of States be pleased to state whether it is a fact that certain Ministers of a State sent congratulatory messages to the Chairman of the Chinese People's Republic on the occasion of the anniversary of the Chinese Republic?

(b) If the answer to part (a) above be in the affirmative, were these messages sent through the Central Government or direct?

(c) Are Ministers of States authorised to greet Foreign Powers and their leaders directly on their own?

The Minister of Home Affairs and States (Dr. Katju): (a) Two Ministers

of Patiala and East Punjab States Union sent congratulatory messages to the Chairman of the Chinese People's Republic on the occasion of the anniversary of the Chinese Republic.

(b) The messages were not sent through the Central Government.

(c) According to International usage Heads of Foreign States are to be addressed on such matters only by the Head of the State. It was, therefore, not in accordance with proper procedure in such cases for the Patiala and East Punjab States Union Ministers to have sent the messages.

Shri K. Subrahmanyam: May I know what action has been taken against these Ministers?

Dr. Katju: No action.

Shri K. Subrahmanyam: May I know if it is a fact that about 2½ years ago the Prime Minister rightly took objection to a request sent by some M.P.s. to the United States President asking for food gifts or food supplies to India?

Shri Punnoose: As if sending a message of greetings and begging for food are one and the same thing.

Mr. Deputy-Speaker: How is this question relevant?

Shri K. Subrahmanyam: Does not this action of these Ministers come under the same category?

Dr. Katju: I do not know of that particular answer, but I only hope that in future such lapses will not occur.

Shri Raghuramalah: In order to avoid any such embarrassment in the future, may I know whether the Central Government would inform the State Government that orders should be issued so that such messages would not be sent direct hereafter?

Dr. Katju: I shall inform the State Government of this question and the answer.

FINANCIAL ASSISTANCE TO INDIAN STUDENTS

*1113. **Shri Telkikar:** Will the Minister of Education be pleased to state:

(a) the conditions to be fulfilled by Indian students, wishing to go abroad, for getting financial assistance from the Government of India on loan basis; and

(b) whether there are any rules concerning such assistance?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). In very exceptional cases loans only to cover sea passage are advanced to students of first class merit who have obtained a scholarship abroad in a subject of national importance and who cannot bear the cost of sea passage. The loan if granted is recoverable in easy monthly instalments just after six months of the return of the scholar to India or on his employment whichever is earlier. The interest on the loan is charged at the Government rate prevailing at the time of the grant of loan.

Shri Telkikar: May I know whether there is any limit fixed as to the number of students to be sent abroad?

Shri K. D. Malaviya: As I said, the loan is granted in very exceptional cases. There is no limit as such.

Shri Telkikar: May I know what amount is set apart for this purpose in the 1952-53 Budget?

Shri K. D. Malaviya: This loan is operated under the General Partial Financial Assistance Scheme, but as I said, there are very few cases in which this loan has been granted. In 1952, for example, only two students have been awarded this loan.

Shri Telkikar: May I know the number of students who were given loans in 1951-52?

Shri K. D. Malaviya: In the last five years only five loans were granted.

Shri Raghavaiah: May I know to what countries the students have gone?

Shri K. D. Malaviya: I do not have that information just now.

Shri Jaipal Singh: The hon. Minister mentioned that the loan is granted for studying a subject of national importance. May I know what are the subjects of national importance?

منسٹر آف ایجوکیشن اینڈ نیچرل
ریسورسز اینڈ سائنٹیفک ریسرچ
(مولانا آزاد): اس کا مطلب یہ ہے کہ
ایسے سبھی ملک کے لئے وہ وہاں گئے
ہوں کہ جس کی تہیک تعلیم انڈیا
میں نہیں ہو سکتی۔

The Minister of Education, Natural Resources and Scientific Research (Maulana Azad): It means they have

gone there to study those subjects, which cannot be properly taught in India.

Shrimati Sushama Sen: May I know how many girls have been sent for this training?

Shri K. D. Malaviya: None perhaps. I am not aware of the number of girls. As I said, there were only five scholarships during the last five years.

Shrimati Sushama Sen: May I know how many from Bihar?

Shrimati A. Kale: Do I understand that no loan is granted for studying subjects other than those of national importance?

Shri K. D. Malaviya: No, Sir.

Shrimati Tarkeshwari Sinha: The hon. Minister just stated that two students have been given loans. May I know the amount of the loan, that has been given to them and also when that amount is likely to be realized from them? When are they expected to return after training?

Shri K. D. Malaviya: We give loans only to cover the sea passage. As I said, the loan will be realised in monthly instalments within six months of their return.

Mr. Deputy-Speaker: Next question.

Shri Raghavaiah: May I know the subjects.....(Interruption).

Mr. Deputy-Speaker: Order, order. I have already called the next question.

AIR FORCE ACADEMIES

*1114. Shri Telkikar: Will the Minister of Defence be pleased to state:

(a) the qualifications required for a candidate to join the Air Force Academies at Jodhpur and Hyderabad (Deccan); and

(b) what other institutions give training in flying?

The Deputy Minister of Defence (Sardar Majithia): (a) The general qualifications required are as follows:—

Age limits:—Between 17½ and 21 years, relaxable up to 24 years in the case of 'A' Flying Licence holders.

Educational qualifications:—Matriculation or its equivalent.

(b) None else under the Defence Ministry.

Shri Telkikar: Is there no such Academy at Dehra Dun now?